

**CBI No. 117/2019**

**CBI VS. DINESH DAHIYA**

**07.10.2020**

**Matter has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court pursuant to the directions received from the Hon'ble High Court vide Order Nos. 26/DHC/2020 dated 30.07.2020 & 322/RG/DHC/2020 dated 15.08.2020 and in compliance of order bearing No. 417/RG/DHC/2020 dated 27.08.2020.**

Present: Sh. Om Prakash Ld. PP for CBI.

Sh. Sandeep Sharma Ld. Counsel for the accused.

Matter was proceeding at the stage of final arguments.

Further arguments at length addressed by Ld. Counsel for accused.

On request, put up for further final arguments on **19.10.2020**.

In the meantime, Ahlmad is directed to get the case be scanned.

This order be uploaded by the Reader on the official website.

(AMIT KUMAR)  
Special Judge, PC Act, CBI-04,  
RADC/ND/07.10.2020

**CC NO. 121/2019**

**CBI Vs. KEHAR SINGH & ANR.**

**07.10.2020**

**Matter has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court pursuant to the directions received from the Hon'ble High Court vide Order Nos. 26/DHC/2020 dated 30.07.2020 & 322/RG/DHC/2020 dated 15.08.2020 and in compliance of order bearing No. 417/RG/DHC/2020 dated 27.08.2020.**

Present: Sh. Om Prakash Ld. PP for CBI.

Sh. Sandeep Sharma Ld. Counsel for A-1 Kehar Singh.

Sh. S. P. Sinha Ld. Counsel for A-2 Ashutosh Kumar Singh.

Matter is listed for Prosecution Evidence.

Ld. Counsel for A-1 has filed an application under Section 91 Cr. P. C. for supplying the copies of the five DVDs allegedly seized by the CBI, through email. Reader is directed to supply the copy of the same to the Ld. PP for CBI as well as Ld. Counsel for A-2 on their respective email addresses.

Ld. PP for CBI seeks adjournment for filing the reply to the above said application.

Let the matter be fixed for filing of reply on behalf of CBI on **20.10.2020.**

In the meantime, Ahlmad is directed to get the case file scanned. This order be uploaded by the Reader on the official website.

(AMIT KUMAR)  
Special Judge, PC Act, CBI-04,  
RADC/ND/07.10.2020